COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

Appeal No. 156 of 2018

Dated: 23rd August, 2018

In the matter of:

NTPC Limited Appellant(s)

Versus Power Grid Corporation of India Ltd. & Ors. Respondent(s)

ORDER

The Bench did not assemble today. Hence, list the matter on *11.09.2018.*

PS/Court Master

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